

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3804**

TO BE ANSWERED ON THE 16TH JULY, 2019/ ASHADHA 25, 1941 (SAKA)

FOREIGNER TRIBUNALS

3804. SHRI ABDUL KHALEQUE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of Foreigner Tribunal (FT) in Assam and the judges working therein, FT-wise and district-wise;**
- (b) the total number of people who have been tagged as 'declared foreigners' by the said tribunals, FT-wise;**
- (c) the number of cases disposed of by FTs per month;**
- (d) the number of persons not declared as foreigners by FTs;**
- (e) whether in most of the cases, alleged persons are not given proper chance to prove their citizenship and FTs pass judgement without hearing the alleged persons;**
- (f) if so, the corrective measures taken by the Government; and**
- (g) if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

- (a): Presently, 100 Foreigners Tribunals (FTs) are functional in Assam. Number of FTs and members working in different districts of Assam are at Annexure-A.**

(b): Upto 31st March, 2019, 1,17,164 persons have been declared foreigners by Tribunals. Marking of 'D' voters is not done by Foreigner Tribunals. The details of Declared Foreigners is at Annexure-B.

(c): The number of cases disposed of by FTs each month varies from month to month and Tribunal to Tribunal.

(d) to (f): Foreigners Tribunals function as per the procedure laid down in Foreigners Tribunals (Order) 1964. As per order dated. 17.12.2014 of Hon'ble Supreme Court of India in WP(C) No.562/2012, a Special Bench of Hon'ble Gauhati High Court is regularly monitoring the functioning of the Foreigners Tribunals. A person not satisfied with opinion of FT is entitled to approach higher courts. Adjudication of Citizenship is a legal process and every person is given full opportunity to prove his claim of Citizenship.

Number of Foreigners Tribunals and members working in different districts of Assam

Sl. No.	Name of District	Number of FTs	Number of Members
1.	Baksa	1	1
2.	Bongaigaon	2	2
3.	Barpeta	11	11
4.	Cachar	6	6 (including additional charge)
5.	Chirang	1	1
6.	Darrang	5	5 (including additional charge)
7.	Dhemaji	3	3
8.	Dhubri	10	10 (including additional charge)
9.	Dibrugarh	2	2 (including additional charge)
10.	Dima Hasao	1	1
11.	Goalpara	8	8 (including additional charge)
12.	Hailakandi	1	1
13.	Hojai	1	1
14.	Jorhat	1	1
15.	Kamrup (Metro)	5	5
16.	Kamrup (Rural)	5	5 (including additional charge)
17.	Karimganj	3	3 (including additional charge)
18.	Karbi Anglong	1	1
19.	Kokrajhar	1	1
20.	Lakhimpur	2	2 (including additional charge)
21.	Morigaon	5	5
22.	Nagaon	10	10 (including additional charge)
23.	Nalbari	4	4 (including additional charge)
24.	Sonitpur	9	9 (including additional charge)
25.	Tinsukia	1	1
26.	Udalguri	1	1
	Total	100	100 (including additional charge)

Foreigners Tribunals –wise data of declared foreigners from 1985 to 31.3.2019

Sl. No.	Name of District/ Location of FT	No. & name of FT	Declared foreigners
1	2	3	4
1.	Baksa	Tamulpur	597
2.	Barpeta	Barpeta-I	1,199
3.		Barpeta-II	636
4.		Barpeta-III	320
5.		Barpeta-IV	461
6.		Barpeta-V	141
7.		Barpeta-VI	139
8.		Barpeta-VII	224
9.		Barpeta-VIII	314
10.		Barpeta-IX	523
11.		Barpeta-X	267
12.		Barpeta-XI	401
13.	Bongaigaon	Bongaigaon-I	774
14.		Bongaigaon-II	847
15.	Biswanath Chariali	Tezpur-II	1,917
16.		Gohpur-IV	427
17.		Biswanath Chariali	466
18.		Sootea-VI	422
19.	Chirang	Kajalgaon	289
20.	Cachar	Silchar -I	2,784
21.		Silchar-II	2,131
22.		Silchar-III	1,030
23.		Silchar-IV	745
24.		Silchar-V	499
25.		Silchar-VI	962
26.	City Ghty	Ulubari, Ghy-I	477
27.		Megistrat Colony-II Qtr No.12	426
28.		Megistrat Colony-III Qtr No.12	220
29.		Megistrat Colony-IV Qtr No.09	409
30.		Megistrat Colony-V Qtr No.09	1,360
31.	Darrang	Mangaldoi-I	2,801
32.		Mangaldoi-III	375
33.		Mangaldoi-IV	676
34.		Mangaldoi-V	584
35.	Dhemaji	Dhemaji-I	620
36.		Dhemaji-II (Silapathar)	961
37.		Jonai-III	271
38.	Dhubri	Dhubri-I	665
39.		Dhubri-II	327
40.		Dhubri-IV	467
41.		Dhubri-V	498
42.		Bilashipara-VI	575
43.		Bilashipara-VII	577
44.		Dhubri –VIII	453
45.		Dhubri –IX	283
46.		Dhubri –X	370
47.		Dibrugarh	Dibrugarh-I
48.	Naharkatia-II		730
49.	Dima Hasao	Haflong	76

50.	Goalpara	Goalpara-I	1,923
51.		Goalpara-II	327
52.		Lakhipur-III	298
53.		Goalpara-IV	457
54.		Mornal-V	486
55. Q		Lakhipur-VI	204
56.		Dudhnoi-VII	265
57.		Goalpara-VIII	246
58.	Hailakandi	Hailakandi	62
59.	Hojai	Hojai-I	3,446
60.		Lanka-VII	848
61.		Dabaka-X	1,204
62.	Jorhat	Jorhat	4,230
		Sivasagar	4,020
		Charaideo	
		Golaghat	1,164
		Majuli	16
63.	Kamrup (R)	Ulubari, Ghy-I	529
64.		Boko-II	427
65.		Amingaon-III	197
66.		Hajo -IV	645
67.		Sirakhundi-V	587
68.	Karimganj	Karimganj-I	849
69.		Karimganj-II	1,187
70.		Karimganj-III	884
71.	Kokrajhar	Kokrajhar	1,002
	Karbi Anglong	Diphu	1,503
72.	Hamren		375
73.	Lakhimpur	Lakhimpur-I	2,804
74.		Lakhimpur-II	1,174
75.	Morigaon	Morigaon-I	6,802
76.		Morigaon-II	2,301
77.		Morigaon-III	3,086
78.		Morigaon-IV	1,189
79.		Morigaon-V	2,255
80.	Nagaon	Nagaon-I	18,136
81.		Nagaon-II	1,008
82.		Nagaon-III	536
83.		Juria-IV	71
84.		Dhing-V	120
85.		Nagaon -VI	110
86.		Kaliabor-VIII	115
87.		Nagaon -IX	481
88.		Nalabari	Nalabari-I
89.	Mukalmua-II		259
90.	Mukalmua-III		640
91.	Ghograpar-IV		451
92.	Sonitpur	Tezpur-I	1,565
93.		Tezpur-III	246
94.		Balipara-VII	656
95.		Thelamara Ghat-VIII	741
96.		Dhekiajuli-IX	341
97.	South Salmara	Hatsingimari-III	58
98.	Tinsukia	Tinsukia	1,244
		Sadiya	442
99.	Udalguri	Udalguri-I	548
100.		Mangaldai-II	902
		Total	1,17,164
